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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2698/2000
MA-3156/2000

New Delhi this the 22nd day of December, 2000.

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Pradeep Kumar,
S/o late Sh. Shiv Charan Dass,
Working at GBSSS School, O Block,
Maya Puri, New Delhi.
2. Sh. Chander Prabha,
S/o Sh. Satish Kumar Gaihotra,
Working at GGSSBCS, Sultanpuri,
New Delhi.
3. Sh. Santosh Jain,
S/o Sh. R.P. Jain,
Working at GGSSBC Sultanpur,
New Delhi.
4. Sh. Rajinder Singh Sharma,
S/o Sh. Bharam Dutt Sharma,
Working at GBSSS Q Block,
Mangolpuri, New Delhi.
5. Sh. Rajender Singh,
S/o Sh. Mauji Ram,
Working at GBSS Sultanpuri,
New Delhi-41.
6. Sh. Sita Ram Sharma,
S/o Sh. Devi Charan,
Working at GBSS Sultanpuri,
Delhi-41.
7. Sh. K. Karuppaiah,
S/o Sh. A. Karuppathevar,
Working at GBSS Sultanpur,
Delhi-41.
8. Sh. Rajender Kumar,
S/o Sh. Ram Kumar,
Working at GBSS Sultanpuri,
Delhi-41.
9. Sh. Ram Singh,
S/o Sh. Budh Singh,
Working at GBSSS Sultanpuri,
Delhi-41.
10. Sh. Ram Pal Yadav,
S/o Sh. Hukam Singh,
Working at GBSS Mangolpuri Kalan,
New Delhi.

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11. Sh. M.S. Saini,
S/o Sh. Chet Ram,
Working at GBSS Mangolpuri Kalan,
New Delhi.

12. Sh. Nirman Sharma,
S/o Sh. K.K. Sharma,
Working at G. Sarvodaya School,
Sector-6, Rohini, Applicants
New Delhi.

(through Sh. U. Srivastava, Advocate)
Versus

1. Govt. of NCT Delhi, through
the Chief Secretary,
Govt. of NCT Delhi,
5, Sham Nath Marg,
New Delhi.

2. The Director of Education,
Directorate of Education,
Delhi Administration,
Old Secretariat,
New Delhi.

3. The Dy. Controller of Accounts,
Govt. of NCT Delhi,
Director of Education,
Pension Branch, Old Secretariat, Respondents
New Delhi.

ORDER (ORAL)
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Applicants seek a direction to fix their pay scale at par with the scale of NCT Teachers i.e. Rs. 5500-9000 and not in the scale of MCD Teachers i.e. Rs. 5000-8000. They also seek a direction to dispose of the OA in the light of the directions issued on 12.12.2000 in OA-1459/98 (Ved Pal Khare & Ors. Vs. Govt. of NCT Delhi).

2. We have heard applicants' counsel Sh. U. Srivastava who states that applicants are identically

placed as the applicants in OA-1459/98 (Ved Pal Khare & Ors. Vs. Govt. of NCT Delhi).

3. If these assertions are correct, we dispose of the present O.A. in terms of the Tribunal's order dated 12.12.2000 in OA-1459/98 (Ved Pal Khare & Ors.). No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

Anfolig
(S.R. Adige)
Vice-Chairman(A)

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